Annexure-4

Name of the corporate debtor: Axle Paper Private Limited; Date of commencement of CIRP: 02.07.2026; List of creditors as on: 01.10.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDFC First Bank Limited	20.08.2026	54,29,378.90	44,52,578.00	Financial Creditor	NA	No	1.00	NA	NA	NA	9,76,800.90	Claim provisionally admitted to the extent of ₹44,52,578; ₹9,76,800.90 under verification
2	Tata Capital Limited	18.08.2026	49,44,380.00	42,66,657.00	Financial Creditor	NA	No	0.95	NA	NA	NA	6,77,723.00	Claim provisionally admitted to the extent of ₹42,66,657; ₹6,77,723 under verification
3	Poonawalla Fincorp Limited	21.08.2026	45,90,508.04	36,58,900.00	Financial Creditor	NA	No	0.82	NA	NA	NA	9,31,608.04	Claim provisionally admitted to the extent of ₹36,58,900; ₹9,31,608.04 under verification
4	Protium Finance Limited	03.09.2026	58,21,570.00	51,11,196.00	Financial Creditor	NA	No	1.14	NA	NA	NA	7,10,374.00	Claim provisionally admitted to the extent of ₹51,11,196; ₹7,10,374 under verification
5	CFM Asset Reconstruction Private Limited (trustee of CFMARC Trust-250)	02.09.2026	27,57,146.38	23,01,272.00	Financial Creditor	NA	No	0.51	NA	NA	NA	4,55,874.38	Claim provisionally admitted to the extent of ₹23,01,272; ₹4,55,874.38 under verification
6	SMFG India Credit Company Limited	09.09.2026	81,52,532.00	77,57,401.28	Financial Creditor	NA	No	1.73	NA	NA	NA	3,95,130.72	Claim provisionally admitted to the extent of ₹77,57,401.28; ₹3,95,130.72 under verification
7	Darshnaben Rajnibhai Kaila	19.08.2026	3,49,71,424.05	3,49,71,424.05	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
8	Jadavjibhai Chakubhai Kaila	19.08.2026	1,85,79,964.00	1,85,79,964.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
9	Jayesh Amarshi Thoria	19.08.2026	50,15,500.00	50,15,500.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
10	Harshadbhai Amarshibhai Charola (HUF)	19.08.2026	28,08,000.00	28,08,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
11	Premjibhai Gangarambhai Charola	19.08.2026	26,10,000.00	26,10,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
12	Sunitaben Harshadbhai Charola	19.08.2026	24,28,000.00	24,28,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
13	Nishaben Hasamukhbhai Charola	19.08.2026	23,00,000.00	23,00,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
14	Hasamukhbhai Amarshibhai Charola	19.08.2026	19,87,117.00	19,87,117.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
15	Jitendra Premji Charola	19.08.2026	18,85,000.00	18,85,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
16	Jitendra Premji Charola (HUF)	19.08.2026	17,24,258.00	17,24,258.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
17	Truptiben Sagarbhai Charola	19.08.2026	10,80,000.00	10,80,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
18	Hasamukhbhai Amarshibhai Charola (HUF)	19.08.2026	7,90,000.00	7,90,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
19	Parulben Jitendrabhai Charola	19.08.2026	43,000.00	43,000.00	Financial Creditor	NA	Yes	NA	NA	NA	NA	NA	Claim provisionally admitted; related party, no voting share (first proviso to section 21(2) of the Code)
TOTAL			10,79,17,778.37	10,37,70,267.33	NA	NA	NA	NA	NA	NA	NA	41,47,511.04	NA